

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:297

ANSWERED ON:23.02.2011

STAPLED VISA BY CHINA

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Ahir Shri Hansraj Gangaram; Bais Shri Ramesh; Dharmshi Shri Babar Gajanan; Ganeshamurthi Shri A.; Muttemwar Shri Vilas Baburao; Namdhari Shri Inder Singh; Pandurang Shri Munde Gopinathrao; Shankar Alias Kushal Tiwari Shri Bhisma; Singh Shri Dushyant; Singh Shri Radhey Mohan; Tagore Shri Manicka; Yadav Shri Dharmendra

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China is still issuing stapled visa to Indian citizens despite India's protests;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of Indian nationals who have been issued stapled visa by China during the last three years;
- (d) the names of the States to which the said citizens belong;
- (e) whether the Government has lodged any protest with China over stapled visa; and
- (f) if so, the level at which the said protest was lodged alongwith the reaction from the Chinese Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (f) Government is aware that since 2008 China is issuing visas on a separate paper that is stapled to the passports of Indian nationals from the State of Jammu & Kashmir. Government's position that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government on several occasions, including during the recent visit to India by Chinese Premier Wen Jiabao in December 2010.